

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.302

CA-598/2020

In

226/252/ND/2020

IN THE MATTER OF:

M/s. BTBS Transport & Infrastructures Private Limited

... **APPELLANT**

Vs.

ROC & Another

... **RESPONDENT**

SECTION

U/s 252 Companies Act 2013

Order delivered on 05.02.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the Respondent :

ORDER

CA-598/2020:-

The prayer in this application has become infructuous.

IA **dismissed** as infructuous.

Appeal-226/252/ND/2020:-

None appears for the parties, the matter is adjourned to **18.03.2024**.

-SD-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**